

SHRI T. S. AVINASHILINGAM CHETTIAR: What percentage of these funds has been utilised by the State Governments and municipalities direct and what percentage by the co-operatives?

SHRI ANIL K. CHANDA: I would require separate notice.

**RULES PRESCRIBED FOR
POSTING OF OFFICERS
ABROAD**

◆422. SHRI M. S. GURUPADA SWAMY: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether any rules have been framed in regard to posting of officers to the India Supply Mission, Washington and India Store Department, London;

(b) if so, what are the conditions prescribed for the posting of officers to these offices;

(c) whether these rules have been changed from time to time; and

(d) if so, the reasons for the same?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) and (b) No specific rules have been framed in regard to the posting of officers to India Supply Mission, Washington and India Store Department, London but the following considerations are borne in mind while making such postings:

(i) Adequate purchase or inspection experience.

(ii) Good record of service.

(iii) In the case of postings of Deputy Directors to India Supply Mission, Washington, the pay of the officers as the pay has a bearing on the grant of diplomatic status for representational purposes.

(c) and (d) Do not arise.

SHRI M. S. GURUPADA SWAMY: May I ask if many of the persons who had been sent to these places in the past were related in a way to the Secretaries of various departments and if considerations have been changed from time to time to accommodate these relatives?

SHRI K. C. REDDY: I do not think that the allegation implied is correct. An elaborate procedure is followed whenever selections have to be made for making these appointments. Panels are required to be sent up by the D. G. S. and D. and in some cases by the indenting departments, namely, the Ministry of Food and Agriculture, Ministry of Railways, etc. After these panels are received, the concerned persons are interviewed by the Secretary or the Joint Secretary of the Ministry. After the interview takes place and after going into all aspects of the matter, namely, the technical qualifications and technical experience of the candidates recommended, the final selections are made.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, whether it has come to the notice of the Government that it has invariably happened in the past that people who were selected to these places were related to the Secretaries of the departments and the considerations have been changed from time to time to suit them?

SHRI K. C. REDDY: No. The considerations have not been changed. As already mentioned in the answer, certain broad considerations are kept in view before the selections are made. As regards the allegation made by the hon. Member that these candidates are always related to the Secretary or some officers in the Ministry, I cannot accept it, without further enquiry being made into it. If he is pleased to give some instances, we will look into them.

SHRI M. S. GURUPADA SWAMY: On a more question, Sir. **May** I know Sir, whether, in the recent selections that have been made or

are likely to be made, a person has been selected to one of these places who is about to retire very shortly, and whether due notice is taken regarding this matter, when selections are usually made, that people who can give long service are posted generally to these places and that people who are about to retire should not be encouraged and should not be posted to such distant places?

SHRI K. C. REDDY: As regards the first part of the question, I should like to have notice to answer that. As regards the second part, the general observation or suggestion made by the hon. Member will be kept in view.

**PUBLIC AND PRIVATE SECTORS
UNDER THE THIRD FIVE YEAR
PLAN**

/SHRI BHUPESH GUPTA: ⁴²³ - \
DR. Z. A. AHMAD:

Will the PRIME MINISTER be pleased to state:

(a) whether there was an exchange of letters between him and the President of the Federation of the Indian Chamber of Commerce and Industry over the question of public and private sectors under the Third Five Year Plan;

(b) whether he gave any assurance to the President of the Federation of Indian Chamber of Commerce and Industry in this regard; and

(c) whether he will lay a copy of the above-mentioned correspondence on the Table of the House?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

(b) No.

(c) A copy of the correspondence is laid on the Table of the House.

†The question was actually asked on the floor of the House by Shri Bhupesh Gupta.

Letters exchanged between the Prime Minister and President of the Federation of the Indian Chamber of Commerce and Industry.

**PRESIDENT, FEDERATION OF
INDIAN CHAMBERS OF COM-
MERCE AND INDUSTRY**

FEDERATION HOUSE, NEW DELHI, 22nd
April 1960. Respected Jawaharlalji,

I am grateful to you for your letter No. 977-PMH/60 dated 20th April. It is kind of you indeed to have replied to my letter with such promptitude in the midst of your very important preoccupation these days.

May I assure you that, as far as the Federation is concerned, we are doing everything in our power to avoid references to the controversy about the private and public sectors and I believe that it has yielded some results. We will continue to use our influence towards this end because both the sectors have to work hand in hand.

With best regards,

Yours sincerely,

(Sd.) A. M. M. MURUGAPPA
CHETTIAR.

The Hon'ble Shri Jawaharlal Nehru,
Prime Minister, New Delhi.

No. 977-PMH/60

PRIME MINISTER'S SECRETARIAT
New Delhi, April 20, 1960.

Dear Shri Chettiar,

Thank you for your letter of the 18th April. I am glad you have written to me on this subject and given me some facts and information about investments in the private sector of industry.

I suggested to the Planning Commission a little while ago that it would be helpful to have information on this subject. I am quite sure that this controversy going on about the private and public sectors is wholly